

DIVISION BENCH
COURT - I

P-106

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/85(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	SRIJAN REALTY PRIVATE LIMITED VS ESKAY PROPERTIES DEVELOPMENT PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Joy Saha, Sr. Adv.] For the Corporate Debtor
Mr. Imtiaz Ahmed, Adv.]
Mrs. Ghazala Firdaus, Adv.]

ORDER

1. Ld. Sr. Counsel for the Corporate Debtor present.
2. Pleadings are complete.
3. Post this matter for hearing on **20/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**